

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No. 3604
TO BE ANSWERED ON 15.07.2019**

Regular Vice Chancellor

3604. DR. RAJKUMAR RANJAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Manipur Central University is still functioning without a regular Vice Chancellor;
- (b) if so, the details thereof;
- (c) whether any enquiry is pending against any former V.C. of the said University; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) & (b): The Hon'ble High Court of Manipur vide its Order dated 11.10.2018 in Public Interest Litigation (PIL) No. 49 of 2018, has appointed Shri Jarnail Singh, IAS Retd., and former Chief Secretary of Manipur as an Administrator for discharging the functions of the Vice Chancellor of Manipur University as provided under the Manipur University Act, 2005 and such other relevant Statutes and his primary duty and responsibility is to bring normalcy in Manipur University.

(c) & (d): The Committee constituted to enquire into the allegations made against the Prof. Adya Prasad Pandey, Vice Chancellor, Manipur University has submitted its report to the Ministry.
